

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 379 OF 2024**

IN THE MATTER OF:

Bhuwan Chandra Bhatt

.....PETITIONER

VERSUS

Solar Pulse Energy Pvt. Ltd. & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 24.09.2025)

Bhuwan Chandra Bhatt

.....PETITIONER

VERSUS

- 1. Member Secretary, Uttarakhand Pollution Control Board**
Gaura Devi Bhawan, 46 B IT Park Sahastradhara
Dehradun-248001, Uttarakhand-
Email: msukpcb@yahoo.com (Respondent no. 1)
- 2. Regional Officer,**
Ministry of Environment, Forest and Climate Change, Chandigarh
Regional Office (NZ), Chandigarh
Bays No. 24-25, Sector – 31A, Dakshin Marg,
Chandigarh, Pin Code: 160030
Email: ronz.chd-mef@nic.in / secy-moef@nic.in (Respondent no. 2)
- 3. Divisional Forest Officer, Almora**
Almora, Uttarakhand, Pin Code: 263601
Email: almoraforestdivision@rediffmail.com (Respondent no. 3)
- 4. District Magistrate, Almora**
District Magistrate Office, Almora, Uttarakhand 263601
Email: dm-alm-ua@nic.in (Respondent no. 4)
- 5. M/s. Bindal Laser Homes Pvt. Ltd.**
Through its Administrative Head,
Village Kunidhar, P.O. Malida, Tehsil Bhikiyasen,
Almora, Uttarakhand-263637 (Respondent no. 5)
- 6. M/s. Norther Solar Energy, Pvt. Ltd.**
Through its Administrative Head,
Village Kunidhar, P.O. Malinga, Tehsil Bhikiyasen,
Almora, Uttarakhand-263637 (Respondent no. 6)
- 7. M/s. S. R. N.Sun and Solar Energy, Pvt. Ltd.**
Through its Administrative Head,
Village Kunidhar, P.O. Malinga, Tehsil Bhikiyasen,
Almora, Uttarakhand-263637 (Respondent no. 7)